

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
LOK SABHA
UNSTARRED QUESTION NO. 682
ANSWERED ON 06/02/2023

ICT under Samagra Shiksha Yojana

†682. SHRIMATI HEMA MALINI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether under the Information and Communication Technology (ICT) component of the Samagra Shiksha Yojana, provision has been made to provide computer literacy and computer-based learning to children by preparing and implementing curriculum-based interactive multimedia, digital books, virtual labs etc. across the country;
- (b) whether smart classes and ICT labs. are being set up in the schools in the light of the above provision; and
- (c) the number of schools where ICT labs. in smart classes have been approved, so far and the details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)

(a) Education is in the Concurrent list of the Constitution and majority of the school are under the administrative control of respective State Government and UT Administration. The Department of School Education and Literacy with effect from 2018-19 has launched an Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha. The scheme has now been aligned with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process. Under the scheme, financial assistance is provided to States and UTs for undertaking various activities for universalisation of school education including setting up of ICT Labs and Smart Class rooms.

The ICT and Digital Initiatives component of Samagra Shiksha covers Government Schools having classes VI to XII. The provisions regarding the same are as under:

A. Budgetary provisions

The non- recurring/recurring grant under 'ICT and Digital Initiatives' for schools is available to the States and UTs for following two options:

Option I: Under this option, schools which have not availed the ICT facility earlier can either opt for ICT or smart classrooms as per their requirement and need. In case of more than 700 enrolments, an additional ICT lab can also be considered.

Option II: Under this option, schools which have already availed the ICT facility earlier can avail smart classrooms/tablets as per the norms of the scheme.

B. Financial provisions

ICT Lab: A non-recurring grant of up to Rs. 6.40 lakh per school and recurring grant of upto Rs. 2.40 lakh per school per annum for a period of 5 years.

Smart Classrooms: The non-recurring grant for Smart Class rooms is of Rs. 2.40 lakh and the recurring grant is Rs. 0.38 lakh

To facilitate online education, a comprehensive initiative called PM eVIDYA has been initiated as part of Atma Nirbhar Bharat Abhiyaan on 17th May, 2020, which unifies all efforts related to digital/online/on-air education to enable multi-mode access to education. The initiative includes:

- DIKSHA (one nation, one digital platform) is the nation's digital infrastructure for providing quality e-content for school education in states/UTs and QR coded Energized Textbooks for all grades are available on it.
- One earmarked Swayam Prabha TV channel per class from 1 to 12 (one class, one channel).
- Extensive use of Radio, Community radio and CBSE Podcast- Shiksha Vani.
- Special e-content for visually and hearing impaired developed on Digitally Accessible Information System (DAISY) and in sign language on NIOS website/ YouTube.

(b) & (c): The details of the ICT Labs and Smart Class rooms sanctioned State / UT wise are at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (B) AND (C) OF LOK SABHA UNSTARRED QUESTION NO. 682 TO BE ANSWERED ON 06.02.2023 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRIMATI HEMA MALINI REGARDING "ICT UNDER SAMAGRA SHIKSHA YOJANA"

S. No.	Name of State/UT	Number of ICT Labs sanctioned	Number of Smart Classroom sanctioned
1.	ANDAMAN AND NICOBAR ISLANDS	137	0
2.	ANDHRA PRADESH	8635	1531
3.	ARUNACHAL PRADESH	426	107
4.	ASSAM	6903	3883
5.	BIHAR	5310	2865
6.	CHANDIGARH	106	184
7.	CHHATTISGARH	1989	5338
8.	DADRA AND NAGAR HAVELI	55	99
9.	DELHI	1181	1029
10.	DND - DNH	52	38
11.	GOA	460	24
12.	GUJARAT	7199	6187
13.	HARYANA	4022	2921
14.	HIMACHAL PRADESH	3317	2248
15.	JAMMU AND KASHMIR	3037	1352
16.	JHARKHAND	3589	640
17.	KARNATAKA	8323	1768
18.	KERALA	2409	372
19.	LADAKH	124	46
20.	LAKSHADWEEP	28	0
21.	MADHYA PRADESH	2822	1358
22.	MAHARASHTRA	9826	3292
23.	MANIPUR	734	451
24.	MEGHALAYA	382	22
25.	MIZORAM	507	229
26.	NAGALAND	738	636
27.	ODISHA	8317	6974
28.	PUDUCHERRY	176	145
29.	PUNJAB	4963	3567
30.	RAJASTHAN	8816	9207
31.	SIKKIM	372	274
32.	TAMIL NADU	9815	865
33.	TELANGANA	4975	3010
34.	TRIPURA	1245	812
35.	UTTAR PRADESH	4798	18987
36.	UTTARAKHAND	865	2433
37.	WEST BENGAL	3961	0
Total		120614	82894